

**OFFICE OF DISTRICT AND SESSIONS JUDGE MEWAT AT NUH**

**ORDER:-**

In view of the fact that Shri Prashant Rana, learned Additional District & Sessions Judge, Mewat has applied for casual leave from 23.11.2020 to 26.11.2020, the duty work relating to his Court, as per duty roster for the month of November, 2020 conveyed vide endorsement No. 2594/O.2 dated 30.10.2020, as well as general duty for the date 24.11.2020 and 26.11.2020 shall be dealt with by the Court of Shri Mohit Aggarwal, learned Additional District & Sessions Judge, Mewat.

Dated: 20.11.2020

(Sandeep Garg)  
District and Sessions Judge,  
Mewat

Endorsement No. 2696/02 Dated : 20.11.2020

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted in Sessions Division, Mewat.
2. The Superintendent of Police, Nuh.
3. The District Attorney, Nuh.
4. The Superintendent, District Jail, Bhondsi (Gurugram).
5. The Presidents, Bar Association, Nuh and Ferozepur-Jhirka.

Dated: 20.11.2020

(Sandeep Garg)  
District and Sessions Judge,  
Mewat